

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 6 of 2013 in
Appeal No. 47 of 2012

Dated: 15th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Maharashtra State Power Generation Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan

ORDER

The learned counsel appearing on behalf of the Commission seeks two weeks time for filing the reply. Accordingly, he is directed to file the same on or before 29.03.2013 after serving copy on the other side.

Post the matter on **08.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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